

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: HINDUSTAN PHOTO FILMS MFG CO LIMITED Date of Commencement of Liquidation: 31-03-2023; List of Stakeholders as on Date: 31-12-2024; Name of IP: Mr. Mahalingam Suresh Kumar; Process Number: 1; Last 5 digit of registration number: 10217

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs					0	0	0	NA
2	Liquidation costs incurred till date					0	0	0	NA
3	Secured financial creditors	13	494771971994	13	477352720785				Annexure 3
4	Unsecured financial creditors	3	27958463010	3	27958148756				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				Annexure 5
6	Operational creditors (Employees)	154	990309329	154	84226649				Annexure 6
7	Operational creditors (Government Dues)	3	43261160	3	1831100				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	33602007	5	15698622				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				Annexure 9
Total		178	523797607500	178	505412625912	0	0	0	